

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/11/2024

PETITION NUMBER :

NAME OF THE PETITIONER(S) : Income Tax Officer

NAME OF THE RESPONDENTS : Grandiris Pvt Ltd & 3 Ors

UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Present: Ld. Counsel Shri. Raj Kumar Jhabakh for the Appellant.

Ld. Counsel Ms. Nandini Agarwal for RoC.

None for Respondent No. 3 / Ex-Director, despite service.

As per the Affidavit of Service, Respondents No. 1 and 4 have not been served. Notice received back with the remarks / endorsement as 'left'.

Since, in the present case, notice has been served on one of the director, which amounts to deemed service on the company as well as other directors, list the appeal for appearance / reply / hearing on **12.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)